

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 130**

**CP/14(CH)2024**

**IN THE MATTER OF**  
**Harnam Singh**

...

**Appellant**

**Versus**

**Registrar of Companies Himachal Pradesh** ...

**Respondent**

**Under Section: 252(3) CA, 2013**

**Order delivered on 15.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.06.2024.

Sd/-

**Court Officer**